

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6346

ANSWERED ON:15.05.2012

VAISAKHA SAKA DMRC S WORKS NEAR JANTAR MANTAR

Mahato Shri Narahari; Roy Shri Nripendra Nath

Will the Minister of CULTURE be pleased to state:

- (a) whether the Archaeological Survey of India (ASI) had issued a notice to the Delhi Metro Rail Corporation (DMRC) regarding the ongoing project works near Jantar Mantar in Delhi;
- (b) if so, whether the ASI has taken note of the fact that DMRC has not halted its construction works despite the said show cause notice;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to initiate any action against the DMRC in this regard;
- (e) if so, the details thereof along with the steps taken to protect the said World Heritage Monument; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) to (d) Archaeological Survey of India had issued 'Show Cause Notice' to Delhi Metro Rail Corporation (DMRC) against the construction works undertaken by DMRC near Jantar Mantar in Delhi at a distance of 210 metres, which falls within regulated area of the monument.

DMRC have responded that they have applied to the Competent Authority under the provisions of Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010 which would in turn send its recommendation to the NMA for No Objection Certificate.

National Monument Authority (NMA) has also informed the ASI that the proposal was placed before the meeting of NMA held on 12.12.2011 and DMRC authorities were advised to get structural impact assessment study from Indian Institute of Technology, Delhi or Indian Institute of Technology, Roorkee. No further action has been initiated against DMRC as yet as the proposal is before the NMA.

The Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act, 2010 has a provision for permission to undertake construction in regulated area of a centrally protected monument.

(e) Archaeological Survey of India undertakes measures on regular basis for the preservation and conservation of Jantar Mantar, which is a monument of national importance in Delhi.

(f) Does not arise.